

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JDS APPARELS PRIVATE LIMITED Date of Commencement of Liquidation: 12-09-2018; List of Stakeholders as on Date: 16-02-2019; Name of IP: Mr. Satish Kumar Mathur; Last 5 digit of registration number: 10348

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		230000		230000				NA
2	Liquidation costs incurred till date		4040685		4040685				NA
3	Secured financial creditors	2	701931213	2	701931213				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	3346046	1	3346046				NA
5	Operational creditors (Workmen)	25	583085	14	301343		281742		NA
6	Operational creditors (Employees)	97	11535568	55	4987538		6548030		NA
7	Operational creditors (Government Dues)	2	78298659	2	78298659				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	43478065	10	41620857		1857208		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>139</b>	<b>843443321</b>	<b>84</b>	<b>834756341</b>		<b>8686980</b>	<b>0</b>	